

HON'BLE JUSTICE S. P. TALUKDAR ONE MAN COMMITTEE 5 Council House Street, Kolkata - 700 001	E-Auction / Sale Notice
<u>CORRIGENDUM - 2</u>	
CORRIGENDUM TO PUBLIC NOTICE DATED AUGUST 5, 2025 FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES RELATING TO WARIS FINANCE INTERNATIONAL GROUP OF COMPANIES, ANNEX INFRASTRUCTURE INDIA LIMITED GROUP OF COMPANIES, MPS GROUP OF COMPANIES, PINCON GROUP OF COMPANIES, PAILAN GROUP OF COMPANIES, GBC GROUP OF COMPANIES, VIBGYOR GROUP OF COMPANIES, KOLKATA WEIR INDUSTRIES LIMITED GROUP OF COMPANIES, RAMEL INDUSTRIES LIMITED, MULTIPURPOSE BIOS INDIA GROUP OF COMPANIES AND TOWER INFOTECH GROUP OF COMPANIES	

Securities and Exchange Board of India (SEBI) vide notice dated August 5, 2025 (published in the newspapers on August 5, 2025) and Corrigendum dated August 7, 2025 have invited bids for sale of some properties of Pailan / MPS / Vibgyor / Tower Infotech / Multipurpose Bios India / Pincon / Ramel / Kolkata Weir Industries / Annex Infrastructure India / Waris / GBC Industrial Corporation Group of Companies on behalf of One Man Committee, High Court, Calcutta.

The following may be noted in connection with the same-

- a) In the Notice published in the newspapers, the “**Reserve Price**”, “**EMD**” and “**Bid Increase Amount**” of TW-2 and TW-3 should be read as under:

Sl. No	Description	Reserve Price (in Rupees)	EMD (10%) (in Rupees)	Bid Increase Amount(Rs.)	Date & Time of Inspection	Date & Time of E-auction
(9) <u>Tower Infotech Group of Companies</u>						
30.(TW-2)	Mouza: Purushottampur, J.L. No.24, Plot No. LR 227/1157, Khatian No. LR 1079 under P.S. Egra, District Purba Medinipur, Area of land = 25 dec. Area of structure=3519 Sq.ft. + 8193 Sq.ft. (three storied Building) = 11,712 Sq.ft.	3,15,22,491	31,52,249	5,00,000/-	<u>29.08.2025</u> 1.00 P.M. To 3.00 P.M	<u>10.09.2025</u> 11.00 A.M. To 1.00 P.M.
31.(TW-3)	Mouza: Purushottampur, J.L. No. 24, LR Plot No. 227/1079, LR Khatian No. 1088 under P.S. Egra, District Purba Medinipur, Area of land = 05 dec.	43,57,499	4,35,750	1,00,000/-	<u>29.08.2025</u> 01.00 P.M. To 3.00 P.M.	<u>10.09.2025</u> 11.00 A.M. To 1.00 P.M.

- b) Further, pending certain clarification from State Authorities in respect of plots of land of Vibgyor Group of Companies comprising of 375 decimal in all, situated at Mouza - Kelemele, PS-Bishnupur, Bankura at serial no. V6 in the Public Auction notice dated August 5, 2025; it has been decided to withdraw the said property (V6) from the present e-auction scheduled on September 10, 2025.

The remaining contents of the public notice dated August 5, 2025 and Corrigendum dated August 7, 2025 published in the newspapers remain unchanged.

Interested persons are requested to visit www.justicesptalukdarcommittee.com or '*Auction Notice under Recovery Proceedings*' in '*Enforcement*' tab on www.sebi.gov.in for details.

Place: Kolkata

Date: August 22, 2025

Securities and Exchange Board of India

(on behalf of Hon'ble Justice S. P. Talukdar One Man Committee)